

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4
ANSWERED ON:26.07.2010
CONDITION OF MARTYRS/HANDICAPPED SOLDIERS
Azad Shri Kirti (Jha)

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has made any administrative arrangement to look into the condition of the martyrs and the soldiers handicapped during wars;
- (b) if so, the details thereof;
- (c) the number of families of the martyrs who have been provided assistance; and
- (d) the number of such families who are deprived of any such assistance?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) to (d): Department of Ex-servicemen Welfare under the Ministry of Defence is the Nodal Department to look after the welfare of all categories of Ex-servicemen. Its three attached offices namely Directorate General Resettlement (DGR), Office of Kendriya Sainik Board (KSB) and Ex-servicemen Contributory Health Scheme (ECHS) are working in this direction. The Rajya Sainik and Zila Sainik Boards at the State and District level look into the condition of families of martyrs and disabled soldiers. Besides this, Record Offices, local formations/Establishments/ Units of the Armed Forces have a system in place to periodically interact formally and informally with the families of the martyrs and disabled soldiers. Pension Adalat are held at regular interval at various locations across the country to resolve the pension related problems on the spot.

A total of 12091 families of martyrs have been provided financial assistance, and 2625 families have been provided Children Education Concession.

All next of kin who have claimed compensation for schemes have been paid and no claim is outstanding.